

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/
urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S.
Cheema, Member (Judicial).

By the order of Hon'b1e Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.02.2020 (MONDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 681 of 2019	Raju Chappakal Pappu & Anr. Vs. Arunava Sikdar RP of Dugal Projects Development Company Pvt. Ltd.& Anr.	Vikram Saini	Karan Kohli-R1 Jeevan Kumar-R2
2.	Comp. App (AT) (Ins) No. 1263 of 2019	Investors Sanghars Samiti & Ors. Vs. Lavkash Verma & Anr. With	Bharat Gupta	Teejas Bhatia-R1 Shailendra Singh
3.	Comp. App. (AT) (Ins) No. 1375 of 2019	Sunil Kumar Dahiya Vs. Lavkash Verma & Anr.	Dushyant Manocha	Bharat Gupta- Intervener Abhinav Mishra- VBA Sunder Khatri-IRP

For Admission (Fresh Case)

4.	Comp. App. (AT) (Ins) No. 246 of 2020	Saurav Vashist Vs. Metallica Industries Ltd & Ors.	Gaurav Mahajan	Ravinder K.Rawat
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For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 1042 of 2019	Jindal Stainless Ltd. Vs. Cosmic Ferro Alloys Ltd & Ors.	Tushita Ghosh	Misha-RP
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6.	Comp. App. (AT) (Ins) No. 1085 of 2019	Deepak Vegpro Pvt. Ltd. Vs. Shree Hari Agro Industries Ltd.	Narendra M. Sharma	R. K. Gupta
7.	Comp. App. (AT) (Ins) No. 1110 of 2019	Equipment Planet. Vs. Udit Infraworld Pvt. Ltd.	Gautam Singh	Pratik Tripathi
8.	Comp. App. (AT) (Ins) No. 1293 of 2019	Oriental Bank of Commerce Vs. Helios Photo Voltaic Ltd.	Vipul Maheswari	Alok Dhir
9.	Comp. App. (AT) (Ins) No. 1328 of 2019	LIC Housing Finance Ltd. Vs. CA Kannan Tiruvengadam & Ors.	Arushi	Shreyas Edupuganti-R1
10.	Comp. App. (AT) (Ins) No. 1373 of 2019	Universal Breweries Pvt. Ltd. & Ors. Vs. United Bank of India	Priyadarshi Chaitanyashil	Arti Singh Anurag Ojha-R2 Gulshan K. Gupta- IRP
11.	Comp. App (AT) (Ins) No. 1484 of 2019	Punjab National Bank Vs. State Bank of India & Anr.	Hashmat Nabi	Ankur Mittal- R1 Abhishk Anand- R2
12.	Comp. App. (AT) (Ins) No. 09 of 2020	Prajendra Jaroli Vs. Jai International Pvt Ltd.	R. Sudhinder	
13.	Comp. App. (AT) (Ins) No. 36 of 2020	Ajay Ajit Peter Kerkar Vs. Sneh Sadan Traders & Agents Ltd & Ors.	Varsha Banerjee	Nitesh Jain-R2
14.	Comp. App. (AT) No. 293 of 2019	Brillio Technologies Pvt. Ltd. Vs. Registrar of Companies & Anr.	Aaryan Sharma	P S Singh

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By Order

-sd/-

Registrar